

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-111

Appeal No - 146/252/ND/2020

IN THE MATTER OF:

Income Tax Officer, Ward 2 (2)

Vs

ROC (M/s Alpee Enterprises Pvt Ltd)

...Applicant

...Respondent

SECTION

Under Section-252

Order delivered on 30.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Easha Kadian

For the Respondent :

ORDER

None present on behalf of the RoC.

Notice to Corporate Debtors/Respondent by all modes including process of the bench as well as through publication circulated in the area where the registered office of the Corporate Debtor is situated. Affidavit of service to be filed 3 days before the next date of hearing. List the case on **01.04.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

(Khushboo)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)